HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES – Transfers and Postings of District Judges – **ORDERS** – **ISSUED**.

ROC.NO.136/2020-B.SPL.

NOTIFICATION NO.387-B.SPL.

DATED:22.06.2020.

The High Court is made the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri Y.Lakshmana Rao, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuramu.	Prl. District and Sessions Judge, Krishna at Machilipatnam (post kept vacant)	Prl. District and Sessions Judge, Ananthapuram	VI Addl. District and Sessions Judge, Krishna at Machilipatnam.
2.	Sri C.Purushotham Kumar, District and Sessions Judge, District and Sessions Judge, working on Other Duty as Registrar (Enquires), High Court of Andhra Pradesh is recalled to State Judicial Service.	Prl. District and Sessions Judge, Kadapa, vice Sri G.Srinivas, transferred.	He shall handover charge of his post and also the post of Registrar (Management), High Court of A.P. to Registrar (Administration), High Court of A.P.,	Special Judge for trial of cases sunder SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Kadapa.

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3.	Sri G.Srinivas, Prl. District and Sessions Judge, Kadapa.	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Visakhapatnam, VICE Sri D.Tirumala Rao, transferred.	Special Judge for trial of cases sunder SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Kadapa.	IV Addl. District and Sessions Judge, Visakhapatnam.
4.	Sri D.Tirumala Rao, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuramu, VICE T.Venkateswarlu, transferred.	IV Addl. District and Sessions Judge, Visakhapatnam.	Special Judge for trial of cases sunder SCs and STs (POA) Act- cum-VIII Addl. District and Sessions Judge, Ananthapuramu.
5.	Sri T.Venkateswarlu, Judge, Family Court-cum- VII Addl. District and Sessions Judge, Ananthapuram.	II Addl. District and Sessions Judge for trial of Offences against Women, Srikakulam (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, Ananthapuramu.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
6.	Dr. S.Rajani, Special Judge for trial of cases under SCs and STs (POA) Act-cum-X Addl. District and Sessions Judge, Krishna at Machilipatnam.	VI Addl. District and Sessions Judge, Markapur, Prakasam District, vice Sri G.Rama Krishna, transferred.	VI Addl. District and Sessions Judge, Machilipatnam.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VII Addl. District and Sessions Judge, Ongole.
7.	Sri G.Rama Krishna, VI Addl. District and Sessions Judge, Markapur, Prakasam District	Prl. District and Sessions Judge, Srikakulam vice Smt. M.Babitha, transferred.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Ongole.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.

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8.	Smt. M.Babitha, Prl. District and Sessions Judge, Srikakulam.	Prl. District and Sessions Judge, East Godavari at Rajamahendravaram, VICE Sri B.Sai Kalyan Chakravarthy, transferred.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.	Judge, Family Court-cum-IX Addl. District and Sessions Judge, Rajamahendra- varam.
9.	Sri B.Sai Kalyan Chakravarthy, Prl. District and Sessions Judge, East Godavari at Rajamahendravaam.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa (post kept vacant)	Judge, Family Court-cum-IX Addl. District and Sessions Judge, Rajamahendra- varam.	Special Judge for trial of cases sunder SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Kadapa.
10.	Sri G.Gopichand, III Addl. District and Sessions Judge, Kakinada, East Godavari District.	Prl. District and Sessions Judge, Guntur, vice Sri A.Hari Haranadha Sarma, transferred.	Chairman, LRAT- cum-IV Addl. District and Sessions Judge, Kakinada.	I Addl. District and Sessions Judge, Guntur.
11.	Sri A.Hari Haranadha Sarma, Prl. District and Sessions Judge, Guntur.	Prl. District and Sessions Judge, Visakhapatnam, vice Ms. B.S.Bhanumathi, transferred.	I Addl. District and Sessions Judge, Guntur.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
12.	Sri S.Ramesh, I Addl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Ananthapuram vice Smt. A.Mary Grace Kumari, transferred.	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.	Special Judge for trial of cases sunder SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Ananthapuramu.
13.	Smt. A.Mary Grace Kumari, I Addl. District and Sessions Judge, Ananthapuramu.	Special Court for speedy trial of Offences under the protection of Children from Sexual Offences Act (POCSO) Court, West Godavari at Eluru (post kept vacant)	Special Judge for trial of cases sunder SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Ananthapuramu.	I Addl. District and Sessions Judge, West Godavari at Eluru.

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14.	Sri A.Satyanand, III Addl. District and Sessions Judge-cum- Special Judge for SPE & ACB Cases, Visakhapatnam	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District Judge, Tirupati, Chittoor District, vice Sri G.Ram Gopal transferred.	IV Addl. District and Sessions Judge, Visakhapatnam	Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati.
15.	Sri G.Ram Gopal Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Addl. D.J, Tirupati, Chittoor District.	Special Judge for trial of cases sunder SCs and STs (POA) Act-cum-IV Addl. District and Sessions Judge, Guntur (post kept vacant)	Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati.	V Addl. District and Sessions Judge, Guntur.
16.	Kum. C.Yamini, Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Addl. District Judge, Rajamahendravaram, East Godavari District.	Special Court for speedy trial of Offences under the protection of Children from Sexual Offences Act (POCSO) Court, Chittoor (post kept vacant)	Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajamahendra- varam	I Addl. District and Sessions Judge, Chittoor.
17.	Sri R.V.V.S.Murali Krishna, VII Addl. District and Sessions Judge, Visakhapatnam.	III Addl. District and Sessions Judge, Rajampet, Kadapa District, VICE Smt. V.Satya Vani, transferred.	XII Addl. District and Sessions Judge, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Kadapa.
18.	Smt. C.Satya Vani, III Addl. District and Sessions Judge, Rajampet, Kadapa District.	Special Court for speedy trial of Offences under the protection of Children from Sexual Offences Act (POCSO) Court, Kakinada, East Godavari District. (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa.	Chairman, LRAT- cum-IV Addl. District and Sessions Judge, Kakinada.

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19.	Sri V.V.Srinivasa Murthy,	III Addl. District	IV Addl. District	IV Addl. Junior
-7.	II Addl. District and Sessions Judge, Visakhaptnam.	and Sessions Judge, Nellore, VICE Smt. Golla Sridevi, transferred.	and Sessions Judge, Visakhapatnam.	Civil Judge, Nellore.
20.	Smt. Golla Sridevi, III Addl. District and Sessions Judge, Nellore.	Special Court for speedy trial of Offences under the protection of Children from Sexual Offences Act (POCSO) Court, Visakhapatnam (post kept vacant)	IV Addl. Junior Civil Judge, Nellore.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
21.	Sri M.Venkata Ramana, VII Addl. District and Sessions Judge-cum-IV Addl. M.S.J., Vijayawada, Krishna District.	II Addl. Special Judge for CBI Cases, Visakhapatnam Vice Sri G.Satya Prabhakar Rao, transferred.	XII Addl. District and Sessions Judge, Vijayawada.	IV Addl. District and Sessions Judge, Visakhapatnam.
22.	Sri G.Satya Prabhakar Rao, II Addl. Special Judge for CBI Cases, Visakhapatnam.	VIII Addl. District and Sessions Judge, Chittoor (post kept vacant)	IV Addl. District and Sessions Judge, Visakhapatnam.	I Addl. District and Sessions Judge, Chittoor.
23.	Smt. K.Sunitha, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VIII Addl. District Judge, West Godavari at Eluru	Special Judge for SPE and ACB Cases, Rajamahendravaram, East Godavari District (post kept vacant)	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Eluru.	Judge, Family Court-cum-IX Addl. District and Sessions Judge, Rajamahendra- varam.
24.	Dr. V.Radha Krishna Krupa Sagar, District and Sessions Judge working as Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.	Prl. District and Sessions Judge, Kurnool (post kept vacant)	Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.	I Addl. District and Sessions Judge, Kurnool.
25.	Sri E.Bhima Rao, I Addl. District and Sessions Judge, Krishna at Machilipatnam.	Prl. District and Sessions Judge, West Godavari at Eluru (post kept vacant)	VI Addl. District and Sessions Judge, Machilipatnam.	I Addl. District and Sessions Judge, West Godavari at Eluru.

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26.	Sri G.Kabardhai, XIV Addl. District and Sessions Judge-cum- Addl. Family Court, Vijayawada, Krishna District.	VI Addl. District and Sessions Judge, Gooty, Ananthapuram District VICE Sri A.Moses, who is attaining the age of superannuation on 30.06.2020.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.	Shall take charge of his post from Sri A.Moses, on the AN of 30.06.2020.
27.	Sri D.Yedukondalu, VIII Addl. District and Sessions Judge, Vijayawada, Krishna District.	Special Judge for trial and disposal of Commercial Disputes, Ibrahimpatnam, Vijayawada, Krishna District. (post kept vacant)	XII Addl. District and Sessions Judge, Vijayawada.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.
28.	Sri Ch.Rajagopala Rao, Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Prakasam at Ongole.	II Addl. District and Sessions Judge, Parvathipuram, Vizianagaram District (post kept vacant)	Special Judge for trial of Offences under SCs and STs (POA) Act-cum- VII Addl. District and Sessions Judge, Ongole.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizinagaram.
29.	Smt. B.Satya Venkata Hima Bindhu, I Addl. District and Sessions Judge, Kadapa.	Prl. Special Judge for CBI Cases, Visakhapatnam vice Sri N.Ramesh Babu, transferred.	Special Judge for trial of cases under SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Kadapa.	IV Addl. District and Sessions Judge, Visakhapatnam.
30.	Sri N.Ramesh Babu, Prl. Special Judge for CBI Cases, Visakhapatnam.	Special Judge for trial of Offences under SCs and STs (POA) Act-cum-IV Addl. District and Sessions Judge, Srikakulam (post kept vacant)	IV Addl. District and Sessions Judge, Visakhapatnam.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.

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31.	Smt. V.A.L.Satyavathi, III Addl. District and Sessions Judge, Guntur.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-VI Addl. District and Sessions Judge, Kurnool, vice Sri R.Venkata Naga Sundar, who is	V Addl. District and Sessions Judge, Guntur.	Shall take charge of her post from Sri R.Venkata Naga Sundar on the AN of 31.08.2020.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

NOTE:

- 1. Sri A.Hari Haranadha Sarma, shall take charge of his post only after 06.07.2020.
- 2. Dr. V.Radha Krishna Krupa Sagar, shall take charge of his post on or before 30.06.2020.
- 3. The remaining officers who are transferred shall get themselves relived from their present posts and take charge of their new posts on or before 03.07.2020 without fail
- 4. All the officers under orders of transfer are directed to pronounce judgments/orders which were already reserved and join at their new stations.
- 5. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, they shall themselves make alternative arrangements, intimating the same to the High Court.
- 6. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
- 7. The Order placed in <u>the High Court's Website http://hc.ap.nic.in</u> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (IT-CUM-CPC) 22

FAC REGISTRAR (VIGILANCE)

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- 1. The officers and Incharge officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

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- 4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- 6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
- 7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.

8. THE PRL. DISTRICT AND SESSIONS JUDGES:

Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari.

9. THE I ADDL. DISTRICT AND SESSIONS JUDGES

Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari.

- 10. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
- 11. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuram, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

12. THE SECTION OFFICERS:-

 (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.